

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:4291

ANSWERED ON:22.03.2013

TRAINING AND CAPACITY BUILDING OF ELECTED REPRESENTATIVES

Singh Shri Ravneet;Yaskhi Shri Madhu Goud

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the number of elected representatives of Panchayati Raj Institutions (PRIs) and Panchayat officials in the country, State/UT-wise;
- (b) whether there is adequate staff at Gram Panchayat level;
- (c) if so, the details thereof, State/UT-wise, if not, the reasons therefor and the action taken by the Government in this regard;
- (d) the details of the schemes run by the Government to provide comprehensive training and capacity building of elected representatives of Panchayati Raj Institutions (PRIs) and orientation of the key officials associated with the functions devolved to Panchayats including key training areas; and
- (e) the funds sanctioned, released and utilized by the States/UTs for the purpose and for construction of panchayat ghars during each of the last three years and the current year and the outcome as a result thereof, State/UT and year-wise?

Answer

MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO)

(a) to (c): The number of Elected Representatives (ERs) of Panchayati Raj Institutions (PRIs) State/UT-wise on the basis of State of Panchayati Raj Report 2007-08 is given in Annex-I. The provision of staff for panchayats is primarily the responsibility of State /UT Government concerned. The staff pattern at panchayat level varies across the States. Broadly the posts available in panchayats are Panchayat Development Officers (PDOs), Gram Vikas Adhikari, Head Clerks, Junior Superintendent, Accountant, Assistant Engineers, Gram Sevaks, Gram Rozgar Sahayaks etc. Under the Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA) provision for augmenting technical and administrative support at GP level has been made available for States/UTs.

(d) & (e): Ministry of Panchayati Raj provides financial assistance to States for training of ERs and functionaries of Panchayats mainly under the Capacity Building component of the Backward Regions Grant Fund (BRGF) and Rashtriya Gram Swaraj Yojana (RGSY). The details of funds released and utilized by the States/UTs under these schemes during the last three years and the current year, State/UT-wise are at Annex-II and Annex-III. The financial assistance provided by this Ministry for the capacity building and training of ERs and functionaries of Panchayats have enabled States to extend their outreach and improve the quality of training. Training has been provided by States on basics of Panchayat functioning, Centrally Sponsored Schemes etc. The amount sanctioned and the number of GP Ghars sanctioned under the RGSY scheme are at Annex-IV and Annex-V respectively.